

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO.44(ND)/2017**

**IN THE MATTER OF:**

Shri Balaji Cycle Pvt. Ltd.  
Vs.  
The Registrar of Companies

.... Petitioner  
... Respondent

**Order under Sections 252 of the Companies Act**

**Order delivered on 18.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**


**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/Petitioner : Shri SP Singh Chawla, Advocate  
Shri Mukesh Arora, PCS

For the Company Prosecutor,  
ROC, Delhi : Shri Manish Raj, Advocate

**ORDER**

Order reserved.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

18.07.2017  
V. Sethi